

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:4445

ANSWERED ON:03.05.2012

FOREIGN LAW FIRMS

Sayeed Muhammed Hamdulla A. B. ;Singh Shri Radhey Mohan

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) whether the Government is consulting United Kingdom(UK) and United States of America (US) firms to enter foreign law firms in our country;
- (b) if so, the details thereof; and
- (c) whether a letter of intent has been signed with the two countries for cooperation in the fields of legislative drafting;
- (d) if so, the details thereof; and
- (e) the present status thereof?

**Answer**

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHHX)

- (a) No, Madam.
- (b) Does not arise.
- (c) to (e) The Ministry of Law and Justice and the Ministry of Justice of the United Kingdom have signed on 26th September, 2011 a Joint Letter of Intent on the matter of a Memorandum of Understanding on cooperation in the sphere of Law and Justice including,-
  - (i) Promoting principles of access to justice.
  - (ii) Advancing public confidence in the judiciary.
  - (iii) Promoting cooperation between practitioners on the rule of law.
  - (iv) Regulation of Legal Profession;training and continuing legal education.
  - (v) Practising law on a reciprocal basis subject to conditions prescribed by the concerned authorities of both countries.
  - (vi) The impact of an effective justice system on future foreign investment,
  - (vii) Legal and legislative drafting pertaining to our Ministries` responsibilities.